

**RAJASTHAN HIGH COURT, JODHPUR**

**NOTICE**

No. 04/E.V./2023

Date : 05/04/2023

The applications are invited for preparing a panel of Advocates as "Amicus-Curiae" for the year 2023

Therefore, the willing Advocates may submit their applications in the enclosed proforma to the Registrar (Admn.), Principal Seat at Jodhpur/ Jaipur Bench Jaipur latest by **28 April, 2023**. The preference shall be given to the experienced advocates.

BY ORDER

  
REGISTRAR (ADMN.)

No. Gen/LP/20/01/2022/5C-I/985

Date : 05/04/23

Copy forwarded to the following with a request for vide circulation for notice amongst the learned Member of the Bar :-

1. The Secretary, Bar Council of Rajasthan, Jodhpur.
2. The President, Rajasthan High Court Advocate's Association, Jodhpur.
3. The President, Rajasthan High Court Lawyer's Association, Jodhpur.
4. The President, Rajasthan High Court Advocate's Association, Jaipur.
5. The Registrar (Admn.), Rajasthan High Court, Jaipur Bench, Jaipur for display on the Notice Board.
6. The Court Officer, Rajasthan High Court, Jodhpur to display on the Notice Board.

  
REGISTRAR (ADMN.)

9/2  
05/04

The Registrar (Admn.),  
Rajasthan High Court,  
Jodhpur/ Jaipur Bench, Jaipur.

Sub.: For preparing panel of Advocates appointment as  
"Amicus- Curiae" for the year 2023.

Ref.: Your letter no.                      dated

Sir,

I would like to be on the panel of "Amicus- Curiae" to be  
appointed by Hon'ble High Court for the year 2023. My  
particulars are as under:-

1.        Name
2.        Father's Name
3.        Age
4.        Address
5.        Educational qualifications
6.        Enrollment number
7.        Experience as Advocate

Yours faithfully,

(                      )

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